

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3578  
ANSWERED ON:29.07.2009  
COMMITTEE ON ALCOHOLISM AND RAGGING  
Reddy Shri K. Jayasurya Prakash

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has constituted any Committee to suggest the de-addiction measures on alcoholism, the idea that has sprung from the close link between serious cases of ragging and the alcohol consumption;
- (b) the main objectives of the Committee; and
- (c) the present status of the said Committee?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (c): The Department of Higher Education, Ministry of Human Resource Development has informed that in compliance of the directions given on 08.05.2009 by the Hon'ble Supreme Court in Civil Petition No.887 of 2009 in the matter of University of Kerala Vs Council, Principal, Colleges Kerala and Others, that Department has constituted a Committee on the 9th June, 2009 consisting of the following persons to examine the problem of alcoholism on the Rajendra Prasad Medical College Campus, Tanda of Kangra, Himachal Pradesh and to suggest immediate de-addiction measures:

- (1) Dr. Anju Dhawan, Associate Professor, Psychiatry, All India Institute of Medical Sciences, New Delhi.
- (2) Dr. Sameer Malhotra, Former Assistant Professor of Psychiatry, All India Institute of Medical Sciences, New Delhi.
- (3) Dr. Prakash Saran, Associate Professor, Psychiatry, All India Institute of Medical Sciences, New Delhi.